

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 16
C.P.(IB)255/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 21.07.2022

NAME OF THE PARTIES: - **Nilam Mittal**
Vs.
Omkar Realtors & Developers Pvt Ltd

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 7 of the IBC, 2016

ORDER

Due to paucity of time, this matter could not be taken up today. Accordingly, list this matter on Board on 24.08.2022 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

VEDANT

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)